## GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

## RAJYA SABHA UNSTARRED QUESTION NO. 1988

TO BE ANSWERED ON THE 6<sup>TH</sup> AUGUST, 2025/ SRAVANA 15, 1947 (SAKA)

REPORT OF THE CENTRAL TEAM ON HEAVY RAINFALL IN HYDERABAD

1988 SHRI ANIL KUMAR YADAV MANDADI:

Will the Minister of Home Affairs be pleased to state:

- (a) whether Government has assessed/surveyed the damages that have been caused by heavy rainfall during 31st August–8th September, 2024 in Hyderabad by sending a central team;
- (b) if so, the details of the report submitted by the central team to the Central Government;
- (c) whether Government has taken any final decision on the report submitted by the central team who visited Hyderabad;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor?

## **ANSWER**

## MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NITYANAND RAI)

(a) to (e): As per the National Policy on Disaster Management (NPDM), the primary responsibility for disaster management, including assessment of damages due to any calamity and disbursal of relief assistance on ground level, rests with the State Governments concerned. The State Governments undertake relief measures in the wake of natural calamities,

from State Disaster Response Fund (SDRF) already placed at their disposal, in accordance with Government of India approved items and norms. The Central Government supplements the efforts of the State Governments and provides requisite logistics and financial support. Additional financial assistance is provided from National Disaster Response Fund (NDRF), as per laid down procedure, in case of disaster of 'severe nature', which includes an assessment based on the visit of an Inter-Ministerial Central Team (IMCT).

In wake of floods/heavy rainfall during 2024 in Telangana, an IMCT was constituted by the Central Government on 5<sup>th</sup> September, 2024 for on the spot assessment of damages, without waiting for the Memorandum from the State Government. The IMCT visited the affected areas in the State during 10<sup>th</sup> to 13<sup>th</sup> September, 2024. Based on the assessment of the IMCT, the Central Government approved an amount of Rs. 231.75 crore (*subject to the adjustment of 50% of balance available in the SDRF account*) from NDRF, for the floods of 2024 in Telangana.

Besides, an amount of Rs. 555.20 crore (Rs. 416.80 crore Central Share + Rs. 138.40 crore State share) was allocated in SDRF to Telangana for the

Financial Year (FY) 2024-25. The Central Share of Rs. 416.80 crore was released in advance to the State during 2024-25. In addition, the Accountant General, Telangana reported a balance of Rs. 1345.15 crore in its SDRF account as on 1<sup>st</sup>April, 2024. Thus, sufficient funds were available in the SDRF account of the State for the relief operations during FY 2024-25.

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